

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA**

**UNSTARRED QUESTION NO. 1334
TO BE ANSWERED ON 25.07.2022**

MIGRATION SUPPORT CENTRES

1334. SHRI SHYAM SINGH YADAV:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government maintains a record of the number of Migration Support Centres;
- (b) if so, the details thereof, State/UT wise;
- (c) whether the Government has data on the total number of beneficiaries availing the services of such Migration Support Centres; and
- (d) the details of the services which are provided at these Migration Support Centres?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF SKILL
DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJEEV CHANDRASEKHAR)**

(a) Ministry of Skill Development and Entrepreneurship does not maintain the Migration Support Centres. Ministry of Rural Development have established so far 10 Migration Support Centres under Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) by four States under National Rural Economic Transformation Project (NRETP).

(b) The details of the Migration Support Centres operated by the States are as under:

| S.No. | Name of State operating the Centre | Places where the Centres are operating |
|-------|------------------------------------|---|
| 1. | Odisha | Bangalore, Tiruppur, Bhubaneshwar |
| 2. | Jharkhand | Bangalore, Rewari |
| 3. | Bihar | Jharsa (Gurugram) |
| 4. | Kerala | Ernakulam, Kozikhode, Thrissure, Trivandrum |

(c) Government does not maintain the data on the total number of beneficiaries availing the services of such Migration Support Centres.

(d) The details of the services that are provided at these Migration Support Centres are given below:

- (i) Help the migrant candidates to settle in a new geographical location.
- (ii) Post placement counseling.
- (iii) Medical Aid and support.
- (iv) Providing identity validation services.
- (v) Helping with Banking related services
- (vi) Financial literacy.
- (vii) Employer engagement
- (viii) Legal support and education.